GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 1533. TO BE ANSWERED ON TUESDAY, THE 09TH DECEMBER, 2025.

FOREIGN DIRECT INVESTMENT

1533. SMT. MAHIMA KUMARI MEWAR:

SHRI VISHWESHWAR HEGDE KAGERI:

SMT. ROOPKUMARI CHOUDHARY:

SHRI CHANDRA PRAKASH JOSHI:

SHRI SUKANTA KUMAR PANIGRAHI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the projected volume of Foreign Direct Investment (FDI) committed towards country's data centre ecosystem up to 2030 along with details of planned investments across various districts of Odisha:
- (b) the proportion of these investments originating from global hyperscalers versus domestic data centre developers and the major categories under which these inflows have been classified;
- (c) whether any structural, regularly, fiscal or procedural challenges have been identified as constraining FDI momentum in Odisha;
- (d) if so, the targeted reforms being implemented to expedite tax and fiscal clearances environmental and power related permissions and other critical approvals essential for establishing large scale data centre facilities in the country including Odisha;
- (e) the current status of data centre projects in Odisha and Chhattisgarh particularly the FDI commitments, share of hyperscaler/domestic investment policy/regulatory hurdles faced and the steps taken by the Government to facilitate necessary approvals along with the share of FDI in the States and the status of related approvals, State-wise; and
- (f) the details of the work done in this regard, State-wise including Rajasthan?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a) & (b): No such data is maintained by Government. FDI inflows depend on a host of factors such as availability of natural resources, market size, infrastructure, political and general investment climate as well as macroeconomic stability and investment decisions of foreign investors.

(c) & (d): During the first half of current financial year 2025-26, the FDI equity inflow reported in Odisha has increased by 1147.75% from 3.77 USD Million to 47.04 USD Million compared to year ago period.

No structural, regulatory or procedural hurdles affecting FDI inflows into the data centre sector has been reported by industry in the Ministry of Electronics and Information Technology. The Sate Government of Odisha has implemented Odisha State Data Centre Policy 2022 to create a favorable ecosystem for data centres with initiatives such as:

- Single Window Clearance: Data centres are brought under the Odisha Right to Public Services Act, ensuring time-bound clearances through the GO-SWIFT portal.
- ii. Essential Services Status: Data centres are declared as "Essential Services" under the ESMA (Essential Services Maintenance Act) to ensure uninterrupted operations.
- iii. Power Incentives: Exemption from Electricity Duty for contract demand up to 5 MW and concessional power tariffs.
- iv. Infrastructure: The state has upgraded its State Wide Area Network (OSWAN) to provide high-speed connectivity essential for data centre operations.
- (e) & (f): State-wise data for data centre projects particularly the FDI commitments is not centrally maintained. Further, for facilitating investment in the data centre sector, Government of India vide Gazette notification number F. No. 13/1/2017-INF dated 11th October 2022 has included data centres in the Harmonization Master List of Infrastructure sub-sectors. Some States including Rajasthan have also released the Data Centre Policy.
